



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.07.2023

NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 444 of 2022 & I.A. No. 3802 of 2022 (PH)	Rakesh Kumar Gupta Vs. Straight Edge Contracts Pvt. Ltd. Through its Resolution Professional & Ors. With	Abhishek Anand	Sanjay Bhatt Sahil Monga-R1 Apoorva Choudhary-R2 Akshay M Gupta-R8
2.	Comp. App. (AT) (Ins) No. 651 of 2022 (PH)	Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With	Sahil Monga	Abhishek Anand Nipun Gautam-R1 Hemant Chaudhri-R2

3.	Comp. App. (AT) (Ins) No. 370 of 2022 (PH)	Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd. With	Sanjay Bhatt	R.K Gupta Ekansh Mishra Swarlipi Deb Roy Akshay M Gupta
4.	Comp. App. (AT) (Ins) No. 602 of 2022 (PH)	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Anr. With	Pooja Mahajan	Apoorva Chowdhury Sanjay Bhatt-R1 Prabhas Bajaj-R2
5.	Comp. App. (AT) (Ins) No. 1379 of 2022 & I.A. No. 4311, 4312, 4733 of 2022 (With Defects) (PH)	Girish Chander Joshi Vs. Orris Infrastructure Pvt. Ltd. & Ors.	Raj Kamal	Abhishek Anand Nipun Gautam Hemant Chaudhri Sanjay Bhatt Akshay M Gupta

By order of Hon'ble Chairperson

-Sd/-

Registrar